

**Payment of Higher Pay Scales to Non-matriculate Teachers in Manipur**

5219. SHRI M. MEGHACHANDRA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have approved the payment of Matriculation Scale to those non-matriculate teachers in Manipur who have been in service for 20 years and more by the 1st November, 1969 ;

(b) if not, whether the Government of Manipur approached the Central Government for approval of their recent decision to exempt training in the above category of teachers in the elementary Schools of Manipur and for payment of the aforesaid higher Scale ; and

(c) if so, the data from which the payment is to take effect ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) No, Sir.

(b) Yes, Sir.

(c) The matter is under consideration.

पटौदी के मौजाबाद गांव में पाये गये  
मुगलकालीन सिक्के

5220. श्री हुकम चन्द कछवाय : क्या शिक्षा तथा युवक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पटौदी के मौजाबाद गांव के निकट खुदाई के दौरान एक खाली भूभाग से कुछ मुगलकालीन सिक्के पाये गये थे ;

(ख) क्या उक्त खाली भूभाग को खुदाई कर रहे व्यक्ति उन सिक्कों को लेकर जो कि ऐतिहासिक तथा पुरातत्व महत्व के थे, भाग गये थे ; और

(ग) सरकार ने इस सम्बन्ध में क्या कार्यवाई की है ?

शिक्षा तथा युवक सेवा मन्त्रालय में राज्य मन्त्री (श्री भक्त दर्शन) : (क) से (ग).

आवश्यक सूचना एकत्र की जा रही है और यथा शीघ्र लोक सभा पटल पर रख दी जायेगी ।

विद्युत चालित करघों से बने उत्पादों  
पर उत्पादन शुल्क

5221. श्री ग० च० दीक्षित : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने विद्युत चालित करघों के उत्पादों को उत्पादन शुल्क से उन्मुक्त करने की मांग अस्वीकृत कर दी है ; और

(ख) यदि हां, तो तत्सम्बन्धी कारण क्या हैं ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : (क) तथा (ख). उत्पादन शुल्क से पूरी छूट के लिए शक्ति चालित-करघा-क्षेत्र से प्राप्त प्रार्थनाओं पर सावधानी पूर्वक विचार किया गया था परन्तु उन्हें स्वीकार नहीं किया जा सका। सम्मिलित-मिल-क्षेत्र के मुकाबले शक्ति-चालित-करघा यूनिटों को पहले ही उत्पादन शुल्क में पर्याप्त रियायत दी गई थी और उत्पादन शुल्क से पूर्ण छूट का औचित्य नहीं था।

**Indian Investment Centre**

5222. SHRI RAM AVTAR SHARMA :  
SHRI RAGHUVIR SINGH  
SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) the details of the functions and the time since when the Indian Investment Centre is functioning ;

(b) the amount of expenditure incurred on the Centre during the last three years, yearwise ;

(c) whether the Centre is having its Offices in foreign countries also and if so, the names of the places as well as the countries where they are located and the times since when they are functioning :

(d) the amount of expenditure incurred on them during the last three years ; and

(e) the details of the achievements of these offices by way of attracting foreign capital to India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The Indian Investment Centre has been functioning since 30th November, 1960 and its main functions are :

- (i) to promote, among the capital exporting countries a wider knowledge and understanding of the laws, policies, procedures and conditions pertaining to investment in India and opportunities offered by the country ;
- (ii) to advise and assist Indian entrepreneurs, including those engaged in medium and small industries, in their efforts to attract foreign private capital and/or advanced technical know-how ;
- (iii) to advise and assist foreign businessmen on matters relating to the setting up of joint ventures consistent with the basic frame-work of India's Five Year Plans ;
- (iv) to conduct surveys of investment possibilities open to prospective investors in India ;
- (v) to promote wider knowledge and understanding of conditions, laws policies, and procedures pertaining to investment by Indian entrepreneurs in foreign countries ; and
- (vi) to advise and actively assist Indian businessmen in the setting up of industrial or other joint ventures abroad.

(b) The expenditure incurred on the Centre (including its overseas offices) during each of the years 1967-68 to 1969-70 was as follows :

1967-68	Rs. 24.75 lakhs.
1968-69	Rs. 24.41 "
1969-70	Rs. 30.97 "

(c) The location and the dates of establishment of the overseas branches of the Centre are as follows :

(i) New York (U.S.A.)	2nd October 1961
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(ii) Dusseldorf (West 29th October  
Germany) 1964

(iii) London (U.K.) \*1st April 1969

\*Prior to 1.4.1969, the Technical Adviser, Commerce Department, High Commission of India, London was looking after the Centre's work also, and the expenditure on his pay and allowances etc. was being met by the High Commission.

(d) The expenditure incurred on these overseas branches during each of the years 1967-68 to 1969-70 was as follows :

1967-68	Rs. 12.38 lakhs.
1968-69	Rs. 11.59 "
1969-70	Rs. 14.73 "

(e) The achievements of the Indian Investment Centre can be assessed only globally and not office-wise as the Overseas Offices and its head quarter in New Delhi collectively work for the objectives for which the Centre has been set up. In qualitative terms, the Centre has succeeded in creating abroad a better understanding of the Government's economic policies, in dissemination of information regarding various procedures and in removing misgivings regarding them. The Centre has brought out over 150 publications in addition to a regular monthly 'News Letter'. The Centre has also serviced a number of economic Missions that visited India as also organised several international Seminars which had a direct bearing on foreign collaboration. The Centre's useful role in projecting the image of Government's economic policy before prospective foreign investors and evoking a favourable response from them was amply borne out by the experience of the recent visit of the Abs Mission from West Germany, at the invitation of the Indian Investment Centre.

Quantitatively the Centre's Offices have handled over 8500 enquiries from Indian and foreign parties in regard to matters concerning industrial licensing, collaboration terms etc. Since its inception to September 1970, the total number of joint ventures actively assisted by the Centre and approved by the Government was 209 involving a total capital outlay of Rs. 1234.81 Million and foreign equity investment of Rs. 254.01 Million.